

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).12574/2013

(Arising out of impugned final judgment and order dated 21-11-2012 in WP No. 2033/1990 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.

Respondent(s)

Date : 31-07-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. M.L. Varma, Sr. Adv.
Mr. Suresh Singh, Adv.
Ms. Ruchi Kohli, AOR

For Respondent(s) Mr. Vinay Garg, Adv.
Mr. T.N. Singh, Adv.
Mr. Upendra Mishra, Adv.

Ms. Sudha Pal, Adv.
Mrs. Vipin Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter in the month of December, 2017.

In the causelist, the names of learned Advocates on record appearing on behalf of respondents be reflected.

(SANJAY KUMAR-I)
AR-CUM-PS

(SHARDA KAPOOR)
ASSISTANT REGISTRAR